

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 113 OF 2015 &
IA NOS. 183, 184, 185 & 186 OF 2015**

Dated: 10th August, 2018

**Present: Hon'ble Mr. B. N. Talukdar, Technical Member (P&NG)
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

Niko Resources Ltd.

.... Appellant(s)

Versus

Petroleum & Natural Gas Regulatory Board & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Abhas Kumar
Mr. K. R. Sasiprabhu

Counsel for the Respondent(s) : Mr. Sumit Kishore
Mr. Rajinder Kaul for R-1

Ms. Aditi
Ms. Telma Raju for R-2

ORDER

List the matter for hearing on **12-10-2018** as agreed by the learned counsel appearing for the parties.

**(Justice N. K. Patil)
Judicial Member**

tpd/js

**(B. N. Talukdar)
Technical Member (P&NG)**